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Central Administrative Tribunal, Principal Bench
Original Application No.1449 of 2003

New Delhi, this the 30th day of May, 2003

Hon'ble Mr. Justice V.S. Aggarwal, Chairman
Hon'ble Mr. Govindan S. Tampi, Member (A)

Ex. Sgt. Jagdish Singh Yadav,
S/o Shri Ram Singh Yadav,
R/o Vill. Darya Pur
PO: Ujwa, New Delhi-73

.... Applicant

(By Advocate: Shri U. Srivastava)

Versus

Govt. of NCT Delhi through

1. The Chief Secretary
Govt. of N.C.T. Delhi, Old Secretariat,
New Delhi
2. The Commissioner of Police
Police Head Quarters
I.P. Estate, New Delhi
3. The Dy. Commissioner of Police,
Headquarters (Estt.), Delhi

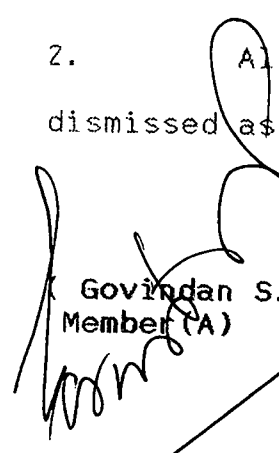
.... Respondents


O R D E R (ORAL)

By Justice V.S. Aggarwal, Chairman

Learned counsel for the applicant does not press the present application. He states that he may be allowed to withdraw the present application with liberty to file a better drafted O.A.

2. Allowed as prayed. Subject to aforesaid, dismissed as withdrawn.


(Govindan S. Tampi)
Member (A)


(V.S. Aggarwal)
Chairman

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